

2822/EP(LS)
09/12/2021

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
MMU Building, 2nd Floor, Mata Sundri Lane, New Delhi- 110002

Dated: 7th December, 2021

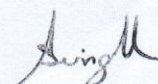
OFFICE ORDER

Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS act, 2006- req

In pursuance of Section 36 of Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, the following officers are hereby appointed as Designated Officer in place of Shri B. S. Acharya, Joint Director for the area mentioned against their names for Northern Region with immediate effect until further orders.

S. No.	Name	Area of Jurisdiction
1.	Ms Preeti	Punjab, Haryana
2.	Mr. Ashok Kumar Patel	Delhi, Chandigarh
3.	Dr. Vinoth Kumar	U.P, H.P

2. The above Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011

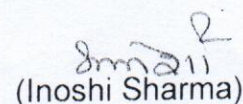


(Arun Singhal)

Chief Executive Officer, FSSAI

Copy to:

1. Commissioners of Food Safety of All States/UTs
2. All Regional Directors
3. All Designated Officers/Central Licensing Authority
4. IT Division for uploading the order on FSSAI website
5. HR Division, FSSAI HQs
6. Guard File of Regulatory Compliance Division


(Inoshi Sharma)

Executive Director (Compliance Strategy)